

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): (a) to (d). At the talks held in Rome during April-May, 1958, it was decided that Pakistan would present at the next meeting in London a plan of engineering works designed to replace from the western rivers the supplies received by Pakistan canals from the eastern rivers. A plan was put up at the recent meeting in London. After a preliminary examination of this plan, the Indian delegation obtained certain clarifications and asked for some additional information which the Pakistan Representative has promised to supply. The talks were then adjourned to enable the Indian delegation to study the Pakistan plan and prepare its detailed comments on the Pakistan proposals.

(e) and (f). Do not arise.

Indo-Pak Canal Water Dispute

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*54. { Shri S. M. Bamerjee:
Shri D. C. Sharma:
Shri Ghosal:
Shri Assar:
Shri Radha Raman:
Dr. Ram Subhag Singh:
Shri Shivanaajappa:
Sardar Iqbal Singh:
Shri Tangamani:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that a World Bank team visited India and Pakistan in the month of June, 1958;

(b) the object of their visit;

(c) Whether they had a talk with our Government; and

(d) the nature of report submitted by the World Bank Team?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim):

(a) Yes, Sir.

(b) The object of their visit was to study the situation created by abnormally low river supplies in the rivers Beas and the Sutlej.

(c) Yes, Sir. They had some discussions with the representative of the Government of India.

(d) The Government of India are not aware of any report having been submitted by the Bank team.

भारत-पाक नहरी पानी विवाद

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*५५. { श्री सरजू पांडे :
श्री हलधारी सिंह :
सरदार इकबाल सिंह :

क्या सिंचाई और बिजुल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पाकिस्तान, भारत द्वारा प्रस्तुत किये गये इस सुझाव से सहमत हो गया है कि दोनों देश सिन्धु चाटी की नदियों से प्राप्त किये गये पानी के सम्बन्ध में एक दूसरे को धाकड़े बिया करेंगे; और

(ख) यदि हाँ, तो क्या इस सम्बन्ध में दोनों देशों के विशेष प्रायुक्तों का एक सम्मेलन किया गया वा ?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim):

(a) Yes, Sir.

(b) Yes, Sir. A meeting was held between the Special Commissioners of India and Pakistan on 22nd June, 1958 at the Wagha border to exchange the data relating to the early part of Kharif 1958. Since then the data is being exchanged daily.

Shri Prabhat Kar: Question No. 62 also can be taken up along with these.

Mr. Speaker: Then, there would not be any supplementaries, I believe.

The Minister of Co-operation (Dr. P. S. Deshmukh): Then, hon. Members will forget all the replies.

Shri Tyagi: On a point of order. My suggestion, if you would kindly consider, is that you might please revise this practice, because in cases where four or five questions are clubbed together, Members lose their chances of asking supplementaries on

specific replies given, and it becomes difficult also for hon. Members to retain the exact words given in the answers. So, up to two questions, I would not mind. But if three or four or five questions are to be clubbed together, it becomes difficult to ask supplementaries.

Mr. Speaker: All that I can say is that the hon. Member is sufficiently capable of understanding everything that goes on here. There need be no fear; he can certainly retain all that. I shall allow answers to be given together only to those questions which are so intimately connected with one another. There might be overlapping, and possibly, some supplementaries may be asked here relating to some other question elsewhere. I shall exercise sufficient caution and discretion in this matter. Of course, it is only in response to a request here that I am allowing this. Otherwise, I shall myself see which are all connected and which are not connected.

Shri Tyagi: In that case, different questions on the same subject may not be allowed on one day; they may all be clubbed together as one question.

Mr. Speaker: No. They are not all sent on the same day. The difficulty is that they are given in dribblets for the same day, one after the other. As and when a question comes in, I look into it and then pass orders. If, simultaneously, on any particular subject, there are a number of questions by a number of persons, I club them all together and put the names here. But there are cases where questions come separately, and they have to be treated separately, and therefore, I allow them to be tabled separately. As far as possible, we try to avoid loss of time here.

As for the suggestion of Shri Tyagi, whenever he makes a suggestion, it will be very well borne in mind by me.

Shri Harish Chandra Mathur: Question No. 62 is very different.

Mr. Speaker: All of them relate to canal water disputes.

Canal Waters Dues

*62. **Shri V. C. Shukla:** Will the Minister of Irrigation and Power be pleased to state:

(a) the present position of the canal waters dues outstanding against Pakistan; and

(b) the steps that are being taken to secure early settlement thereof?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): (a) The amounts outstanding against Pakistan both under 'undisputed' and 'disputed' upto the quarter ending the 30th September, 1958 are as follows:—

Undisputed	Rs. 27,81,631
Disputed	Rs. 97,19,980

(b) The Government of Pakistan had paid the 'undisputed' charges, almost in full, upto the period ending 30th of September, 1957. The arrears under 'undisputed' charges refer mainly to the subsequent period. The question of payment of these arrears as well as the outstanding 'disputed' charges, has been taken up with the Government of Pakistan.

Shri Ram Krishan: May I know whether any step has been taken so far to curtail the water supply to Pakistan from the eastern rivers?

Hafiz Mohammed Ibrahim: I could not follow the last portion of the question.

Shri Ram Krishan: In view of the uncompromising attitude of Pakistan, may I know whether any step has been taken to curtail the water supply to Pakistan from the Indian rivers?

Mr. Speaker: It is a suggestion for action.

Hafiz Mohammed Ibrahim: India is not curtailing Pakistan's water. We have been supplying the water according to the supplies in the rivers every year.